

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## MODIFICATION

**DATED: ALLAHABAD: NOVEMBER 17, 2011**

**No. 1348 /DR(S)/2011**

In supersession of Court's Notification No. 1345/DR(S)/2011 dated 14.11.2011 Sri **Ram Kishore Shukla**, Chief Judicial Magistrate, Lakhimpur Kheri to be Chief Judicial Magistrate, Kaushambi vice Sri Vinay Kumar Singh-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kaushambi.

**BY ORDER OF THE COURT,**

sd/-

**(RAJIV KUMAR TRIPATHI)**  
**I/C REGISTRAR GENERAL**

**No. 387/DR(S)/2011 Dated: Allahabad :November 17, 2011**

In continuation of Court's endorsement No. 384/DR(S)/2011 dated 14.11.2011, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Kaushambi (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge Kaushambi (Information available on E-mail).

**BY ORDER OF THE COURT.**

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)**  
**(DEPUTY REGISTRAR (SERVICES))**